

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:2437

ANSWERED ON:04.08.2015

Intended Nationally Determined Contributions

Banerjee Shri Abhishek;Khadse Smt. Raksha Nikhil;Rai Shri Prem Das

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether 47 countries have already submitted Intended Nationally Determined Contributions (INDCs) as part of the decision during CoP 19 in Warsaw to UNFCCC Secretariat;
- (b) whether the process of formulation of INDCs has been completed by India;
- (c) if so, the details thereof, including the key proposals envisaged under the INDCs; and
- (d) whether the Government has held any consultations with the States and other stakeholders in the formulation of INDCs and if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) 50 Countries including 28 member states of European Union have submitted their Intended Nationally Determined Contributions (INDCs).

(b) & (c) In light of the decision of Conference of Parties held in Lima wherein all Parties have been invited to communicate their intended nationally determined contributions well in advance of the twenty-first session of the Conference of Parties by 1st October 2015 in a manner that facilitates the clarity, transparency and understanding of the intended nationally determined contributions. Government of India has been undertaking an elaborate multi-stakeholder consultations for finalizing the INDCs, keeping in view of India's national circumstances.

(d) Multi-stakeholder consultations has been carried out for formulation of INDCs; with various Ministries and departments and state government. Several interactive sessions have been held with NGOs and Industry associations to provide their suggestions on the matter.

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